NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 121/397-398/NCLT/AHM/2016 (New) C.P. No. 29/397-398/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

Name of the Company:

Nehal L. Upadhyay

V/s.

Elected Face India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

<u>ORDER</u>

None present for Both sides.

Affidavit of service filed.

Petitioner sent letter for adjournment.

List the matter on 26.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of April, 2017.